

Ms. R.B. Satpathy Applicant
VRS.
U.O.I. & Ors. Respondents.

02. ORDER DATED 31.7.2001.

Counsel for both sides present. Learned counsel for the applicant files a Memo requesting for disposal of this original Application with a direction to the Respondents to dispose of her representation dated 12.7.2001 within a reasonable period. Mr. Mohanty, learned spl. Counsel for the Department, however, submits that the representation is addressed to the Principal, who is not the competent authority to pass orders in the matters of transfer. At this stage it is submitted on behalf of the applicant that she will represent to the Commissioner, KVS i.e. Res. No. 1 for re-consideration of the order of transfer. Hence, this O.A. is disposed of with a direction that in case the applicant submits a representation to the Res. No. 1, the latter is directed to dispose of that representation within 30 days from the date of receipt of the same and communicate the result thereof, to the applicant.

With the above observations and directions, the O.A. is disposed of. No costs.

Copy of this order to both sides.

Somnath Som
(SOMNATH SOM)
VICE CHAIRMAN
31/7/01

G. Narasimham
(G. NARASIMHAM)
MEMBER (JUDICIAL)

KNM/CM.